

- (iii) All the IIMs will provide a need-based financial assistance scheme to both the first and second year students;
- (iv) All students admitted, whose annual gross family income is Rs. 2 lakh and below, will be eligible for receiving financial assistance up to a full tuition fee waiver; and
- (v) The IIMs will consider, in appropriate cases, supporting the students beyond the tuition fee waiver. Apart from the tuition fee, the expenditure by students on hostel and mess charges can also be waived. All the Institutes will give active assistance and support to all other students who need to obtain bank loans.

The Government is fully committed to respecting the autonomy of all the institutes of higher learning which have attained excellence. For respecting the autonomy of the IIMs, the Government has accepted the aforesaid fee structure and has withdrawn its earlier order dated 5th February, 2004 fixing fee in IIMs at Rs. 30,000/- per annum on 29th June, 2004.

The above decision is expected to strengthen the process of giving more autonomy to all the institutes of higher learning.

#### **Leakage of IIT Entrance Examination papers**

\*18. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that papers of IIT Entrance Examination, which was held on 23rd May, 2004, were leaked;
- (b) if so, the action taken by Government in this regard;
- (c) what would be its impact on the new generation of the students; and
- (d) the number of students arrested in such type of cases during the last three years, upto 31st May, 2004?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Ministry has no such information.

- (b) to (d) Do not arise.